

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).21367/2025

[Arising out of impugned final judgment and order dated 23-12-2025 in CRLMB No.359/2022 passed by the High Court of Delhi at New Delhi]

CENTRAL BUREAU OF INVESTIGATION

Petitioner(s)

VERSUS

KULDEEP SINGH SENGAR

Respondent(s)

(IA No. 338520/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

Diary No(s). 75128/2025 (II-D)

IA No. 338418/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 338417/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 20-01-2026 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Mr. Tushar Mehta, Solicitor General

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Mr. Kamal Kishore, Adv.

Mr. Mayank Pandey, Adv.

Mr. Bhuvan Kapoor, Adv.

Ms. Mili Joy Baxi, Adv.

Ms. Astha Singh, Adv.

Ms. Ananya Shamsbery, Adv.

Mr. Anubhav Bhardwaj, Adv.

Mr. Pradeep Kumar Yadav, Adv.

Mr. Shailendra Mani Tripathi, Adv.

Mr. Deepak Yadav, Adv.

Mr. Aditya Yadav, Adv.

Mr. Priyendu Raghav Mishra, Adv.

Ms. Anjale Patel In Person, Adv.

Ms. Pooja Shilpkar In Person, Adv.

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For Respondent(s) :Mr. Mehmood Pracha, Adv.
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Mr. Samaksh Sharma, Adv.
Mr. Arjan Singh Mndal, Adv.
Mr. Arjan Singh Mandal, Adv.
Mr. Kamma Singh, Adv.
Mr. Pawan Kumar Sharma, Adv.
Mr. Deepak Sharma, Adv.
Mr. P. S. Sudheer, AOR
Mr. Rishi Maheshwari, Adv.
Ms. Anne Mathew, Adv.
Mr. Bharat Sood, Adv.
Mr. Jai Govind M J, Adv.
Mr. Jashan Vir Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Post the matters on 28.01.2026.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR